

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**2. IA (Plan)/3/2024 In C.P. (IB)/1269(MB)2021**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2024**

**NAME OF THE PARTIES: Mr. Mayur Rajendra Kumar Popat  
Vs. Richfeel Health And Beauty  
Private limited  
IN THE MATTER OF  
Rajul Mehta and Others  
V/s  
Richfeel Health and Beauty Pvt Ltd  
Section: 7,30 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 3/2024**:- Counsel, Rahul Sarada a/w Adv. Bhagyashree L. , Adv. Vidhur Malhotra appeared for the Resolution Professional. At the request of the Counsel for the Resolution Professional, list IA No. 3/2024 on **01.03.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

01.02.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**